

IN THE HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD

TUESDAY THE TWENTY EIGHTH DAY OF MARCH  
TWO THOUSAND AND TWENTY THREE

PRESENT  
THE HON'BLE THE CHIEF JUSTICE UJJAL BHUYAN  
AND  
THE HON'BLE SRI JUSTICE N.V. SHRAVAN KUMAR

Application No. 803 OF 2014

In

C.S.No. 7 of 1958

~~Between:~~  
Between:

Late Badruddin Khan defendant No.11, died per LRs;

1. Nawab Naseeruddin Khan S/o Late Badruddin Khan aged 61 yrs,  
Occp; Land Lord, r/o H.No.10-21-375, Laxmigarden, West Maredpally,  
Hyderabad.

2. Janaba Ameerunissa Begum d/o Late Badruddin Khan and w/o Meer  
Jaffer Ali Khan aged 66 yrs, occp; Household, r/o H.No. 3-5-782/52/1/c,  
Kingkoti, Pardagate, Hyderabad.

3. Janaba Qamarunnisa Begum d/o Late Nawab Badruddin Khan, aged 54  
yrs, occp; Household, r/o 1-8-506/55, New Prakashnagar Colony,  
Begumpet, Hyderabad.

Brought on record as per orders dated 2-2-2000 in Application No.73 of  
2000.

All the three applicants are represented by M/s MGD CONSTRUCTION  
COMPANY rep by Managing Director Mr.Mohammed Gayasuddin S/o Mohd.  
Ibrahim Saheb, age 60 years, Occ: Business, R/o 4-1-6, Flat No.204,  
Ramkote, Hyderabad-500001

...APPLICANTS

AND

- 1) Janaba Parwarish Unnisa Begum D/o Late Nawab Mohd.Mazharuddin  
Khan, aged 64 years, Occupation: landlady, R/o Mumtaz Mansion,  
Lakdi-ka-pul, Hyderabad-A.P.
- 2) Janaba Qamarunnisa Begum D/o Late Nawab Mohd. Mazharuddin  
Khan, aged 63 years, Occupation: Landlady, R/o Bellmount 6-3-  
597/A,Banjara Hills, Besides Baskara Palace, Hyderabad.
- 3) Janaba Viqarunnisa Begum D/o Late Nawab Mohd. Mazharuddin  
Khan, aged 58 years, Occupation: landlady, R/o H.No.33/A/4,Block  
Coramangal, Bangalore - 560 034.

**Daughters of Late Nawab Mazharuddin Khan S/o Late Nawab Moin-  
ud-Dowla Defendant 2 in C.S.7/53**

- 4) Nawab Mohd. Sahabuddin Khan S/o Late Nawab Basheer Jung  
Bahadur, aged 63 years, occupation: Service, R/o 10-3-304,  
Humayunnagar, Hyderabad-A.P.
- 5) Nawab Shahiduddin Khan S/o Late Nawab Basheer Jung Bahadur,  
aged 59 years, Occupation: Service, R/o 10-3-304, Humayunnagar,  
Hyderabad-A.P.

- 6) Siddiqa Sultana Begum W/o Late Nawab Sirajuddin Khan, aged 51 years, Occupation: Landlady, R/o 10-3-304, Humayunnagar, Mountview, Hyderabad, A.P.
- 7) Janaba Fatima Khan D/o Late Nawab Mohd. Sirajuddin Khan, aged 23 years, Occupation: Student, R/o 10-3-304, Humayunnagar, Mountview Hyderabad.
- 8) Nawab Mohd. Sabir Luthfuddin Khan S/o Late Mohd. Sirajuddin Khan, aged 22 years, Occupation: Student, R/o 10-3-304, Humayunnagar, Mountview, Hyderabad-A.P.
- 9) Nawab Mohd. Nizamuddin Khan S/o Late Nawab Mohd. Basheer Jung, aged 38 years, R/o 4-14-75/A, Hasan Nagar, Hyderabad-A.P.

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**Sons and Daughters of Late NAWAB BASHEER JUNG S/o Late Nawab Moin-ud-Dowla, Defendant 3 in C.S.7/58**

- 10) Nawab Mohd. Shamshuddin Khan S/o Late Nawab Mohd. Lateefuddin Khan, aged 62 years, Occupation: Business, R/o Serenade, 11-5-416/1, Red Hills, Hyderabad-500-004, A.P.
- 11) Janaba Habeeb Unissa Begum D/o Late Nawab Mohd. Lateefuddin Khan, aged 59 years, Occupation: Housewife, R/c 508, Kushal Towers, Khairatabad, Hyderabad-A.P.
- 12) Janaba Mehboob Unissa Begum D/o Late Nawab Mohd. Lateefuddin Khan aged 58 years, Occupation: Landlady, R/o 402, Indralok Apartments Roac, Banjara Hills, Hyderabad - 500 034, A.P.

**Sons and Daughters of late Nawab Lateefuddin Khan Defendant 4 in C.S.7/58**

- 13) Janab Ghousunissa Begum D/o Late Mohd. Iftakharuddin Khan, aged 63 years, Occupation: Landlady, R/o 1-1-167/1, Maruthi Nagar, Champapet, Hyderabad - 500 060.
- 14) Nawab Mohd. Qamaruddin Khan S/o Late Nawab Mohd. Iftakharuddin Khan, aged 62 years, Occupation: Landlord, R/o 17-1-365, Asmanjahi Tombs, Santoshnagar, Hyderabad-A.P.
- 15) Janaba Shoukatunissa Begum D/o Late Nawab Mohd. Iftakharuddin Khan, aged 60 years, Occupation: landlady, R/o 5-9-246/1, Chirag Ali Lane, Hyderabad.
- 16) Nawab Mohd. Akbaruddin Khan S/o Late Nawab Mohd. Iftakharuddin Khan, aged 56 years, Occupation: Landlord, R/o 17-30/4/1, Ramchandra Nagar, Eidi Bazar, Hyd.-A.P.
- 17) Janab Khairunissa Begum D/o late Nawab Mohd. Iftakharuddin Khan, aged 54 years, Occ: Landlady, R/o Khalandar Nagar, Santoshnagar, R.R. District, Hyd.

**Sons and Daughters of LATE NAWAB MOHD. IFTAKHARUDDIN KHAN  
S/o LATE NAWAB MOIN-UD-DOWLA, Defendant 5 in C.S.7/58**

- 18) Janaba Afzalunissa Begum W/o Late Nawab Mohd. Ahmeduddin Khan, aged 69 years, Occupation: Housewife, R/o Saleem Nagar Colony, Opp.Farhat Nursing Home, Hyd.A.P.
- 19) Janaba Hameedunissa Begum D/o Late Nawab Mohd. Ahmeduddin Khan, aged 52 years, Occupation: Landlady, R/o Saleemnagar Colony, Opp. Farhat Nursing Home, Hyd.A.P.
- 20) Nawab Mohd.Khaja Moinuddin Khan S/o Nawab Mohd. Ahmeduddin Khan, aged 50 years, Occupation: Landlord, R/o 8-3-234/99/1, L.N.Nagar, Yousufguda, Hyderabad-A.P.
- 21) Nawab Mohd. Nizamuddin Khan S/o Late Nawab Mohd.Ahmeduddin Khan, aged 44 years, Occupation: Landlord,R/o 19-2-137/B/106, Kala Pather, Hyd.A.P.
- 22) Janaba Yousufunnisa Begum D/o Late Nawab Mohd. Ahmeduddin Khan, aged 39 years, Occupation: landlady, R/o 19-2-137/B/106, Bilal nagar, Kala Pathar, Old City, Hyderabad-A.P.
- 23) Janab Hasib Unissa Begum D/o late Nawab Mohd. Ahmeduddin Khan, aged 37 years, Occupation: Landlady, R/o H.No.19-2-21/9/A/1/1, Kala Pathar, Old City, Hyd.
- 24) Nawab Mohd.Rafiuddin Khan S/o Late Nawab Mohd. Ahmed Uddin Khan, aged 36 years, Occupation; Landlord, R/o Saleem nagar Colony, Opp.Farhat Nursing Home, Hyd.A.P.
- 25) Janaba NikathUnissa Begum D/o Late Nawab Mohd. Ahmeduddin Khan, aged 33 years, Occupation: Housewife, R/o Masab Tank, Hyd.A.P.

**Sons and daughter of LATE NAWAB MOHD. AHMEDUDDIN KHAN S/o  
LATE Nawab Moin-ud-Dowla Defendant 6 in C.S. 7/58**

- 26) Smt.Basheer Banu W/o Late Nawab Mohd. Afsaruddin Khan, aged 57 years, Occupatoin: Housewife, R/o 16-2-770/1, Sankasar Bazar, Gaddiannaram, R.R.Dsitrict,A.P.
- 27) Viqar Banu D/o Late Nawab Mohd. Afsaruddin Khan, aged 24 years, Occupation: Housewife, R/o 16-2-770/1, Sankasar Bazar, Gaddiannaram, R.R.Dist.Hyd.
- 28) Nawab Mohd. Jhangiruddin Khan S/o Late Nawab Mohd.Afsaruddin Khan, aged 20 years, Occupatoin: Student, R/o 16-2-770/1, Sankasar Bazar, Gaddjannaram, R.R.Dist.Hyd.

**Sons and Daughters of LATE NAWAB MOHD. AFSARUDDIN KHAN S/o  
LATE NAWAB MOIN-UD-DOWLA, DEFENDANT 7 in C.S. 7/58**

- 29) Nawab Mohd. Iqbaluddin Khan (Defendant 8 in C.S.7/58) S/o Late Nawab Moin-ud-Dowla, aged 80 years, Occupation: Landlord, R/o 3-74, Road No.9, Venkateshwara Colony, Saroornagar, R.R.Dist.Hyd.A.P.
- 30) Smt.Fareedunnisa Begum W/o Late Nawab Mohd.Wajihuddin Khan, aged 72 years, Occupation: Housewife, R/o 4-75/A, Katedan Shivrampally, R.R.District, Hyd.A.P.
- 31) Janaba Viqarunissa Begum D/o Late Nawab Mohd.Wajihuddin Khan, aged 50 years, Occupation: Housewife, R/o P.O.Box 515555 Dubai UAE.
- 32) Nawab Mohd.Afzaluddin Khan S/o Late Nawab Mohd.Wajihuddin Khan, aged 49 years, Occupation: Business, R/o Bahadurpura, Hyd.
- 33) Janaba Sayeedunissa Begum D/o Late Nawab Wajihuddin Khan, aged 45 years, Occupation: Housewife, R/o Uddamgadda, R.R.District, A.P.
- 34) Nawab Mohd. Moinuddin Khan S/o Late Nawab Mohd. Wajihuddin Khan, aged 40 years, Occupation: Business, R/o 4-75/A, Katedan Shivrampally, R.R.District, A.P.
- 35) Nawab Mohd. Asifuddin Khan S/o Late Nawab Mohd. Wajihuddin Khan, aged 32 years, Occupation: Business, R/o 4075/A, Katedan, Shivrampally, R.R.District.

**Sons and Daughters of LATE NAWAB MOHD. WAJIHUDDIN KHAN S/o  
LATE NAWAB MOIN-UD-DOWLA, DEFENDANT 9 IN C.S. 7/58**

- 36) Nawab Yousufuddin Khan S/o Late Nawab Bahauddin Khan, aged 59 years, Occupation: Service, R/o Asifnagar, Hyderabad.

**Son of LATE NAWAB BHAUDDIN KHAN S/o Late Nawab Moin-ud-  
Dowla, Defendant 10 in C.S.7/58**

- 37) NAWAB Mohd. Jalaluddin Khan (Defendant 12 in C.S. 7/58) S/o Late Nawab Moin-ud-Dowla, aged 73 years, Occupation: landlord.
- 38) NAWAB MOHD. GHAZI UDDIN KHAN (Defendant 14 in C.S.7/58) S/o Late Nawab Moin-ud-Dowla aged 68 years, Occupation: Landlord, R/o 8-2-686/16/id/2 Banjara Hills, Road NO.12, Hyderabad-A.P.
- 39) NAWAB MOHD. WARISUDDIN KHAN (Defendant 15 in CS. 7/58) S/o Late Nawab Moin-ud-Dowla, aged 67 years, Occupation: Landlord, R/o 8-2-686/id/2 Banjara Hills, Road No.12, Hyd.A.P.:
- 40) JANABA LAIQS UNISSA BEGUM (Defendant 17 in C.S. 7/58) D/o Late Nawab Moin-ud-Dowla aged 86 years, Occupation: landlady, R.c 5-9-246/1, Chirag ali Lane, Abids, Hyderabad.

- 41) Janaba Zeenath Unissa Begum D/o Late Izzathunissa Begum, aged 50 years, Occ: Landlady, R/o 12-2-709/C/153, Padma Nagar Colony, Toli Chowki, Hyd.A.P.
- 42) Janaba Tahniuyat Unissa Begum D/o Late Izzathunissa Begum, aged 49 years, Occupatin: landlady, R/o 10-2-310, Bazar Ghat, Vijaya Nagar Colony, Mallepally, Hyd.A.P.
- 43) Janaba Liaqathunissaq Begum W/o Late Izzathunissa Begum, aged 47 years, Occupation: Housewife, R/o 9-4-77/3/1, Toli Chowki, Hyd.A.P.

**Daughters of LATE IZZATUNISSA BEUGM D/o Moin-ud-Dowla,  
Defendant 18 in C.S.7/58**

- 44) Janaba Iftekhar Unissa Begum (Defendant 19 in C.S.7/58) D/o Late Nawab Moin-ud-Dowla, aged 70 years, Occupation: Landlady, R/o 9-4-84/99, Plot NO.99, Kakatiya Nagar, Toli Chowki, Hyd.A.P.
- 45) Janaba Malika Jahan Begum (Defendant 20 in C.S.7/58) D/o Late Nawab Moin-ud-Dowla, aged 69, Occupation: Landlady, R/o 23-1-213, Andheri Gali Kotla Alija, Hyderabad-A.P.
- 46) Janaba DAwood Unissa Begum (Defendant 22 in C.S.7/58) D/o Late Nawab Moin-ud-Dowla, aged 63 years, Occupation Landlady, R/o S.R.T. 198 Chandulal Baradari, Hyd.A.P.
- 47) Jagir Aministrator Govt. of Andhra Pradesh, IV Floor, Gagan Vihar, Gandhi Bhavan, Hydearbad-A.P.
- 48) Principal Secretary to Government , Revenue Department, Government of Andhra Pradesh, Secretariat Buildings, Tank Bund, Hyderabad.
- 49) District Collector, Hyderabad, Nampally, Hyderabad.
- 50) District Collector, Ranga Reddy District, Lakdikapul, Hyderabad.
- 51) Tahsildar (Mandal Revenue Officer), Saroornagar Mandal, Ranga Reddy District.

...Respondents/Defendants

- 52) Sri M.A.Bari Receiver-cum-Commissioner, H.No.11-3-627, Mosque Road, New Mallepally, Hydesabad.
- 53) Sri B.Shyam Sunder Rao, Receiver-cum-Commissioner, H.No.11-3-627, Mosque Road, New Mallepally, Hyderabad.

..Respondents/Receiver-cum/  
Commissioners

Petition under Order 20 R-18 R/w. Sec. 151 of CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased pass final decree in C.S. No. 7 of 1958 in favour of the applicants 1 – 3 in respect of petition schedule of suit property.

PETITION SCHEDULE OF SUIT PROPERTY

All that piece and parcel of land of Ac. 8-23 gts ( out of Ac.30-27 gts) = 12000 sq. yars or 10033.52sq. meters in "A" portion & 29500 sq. yards or 24655.75sq. meters in "B" portion forming a complete portion of one among 5 palaces in a compact area of Ac.30-27 gts.bearing M.C. No. 2-87, situated at Saroor Nagar Village & Mandal Ranga Reddy District, and made part of item No. 9 of Schedule "A" and Item No. 8 of Schedule "F" of suit schedule of properties in preliminary decree dated 6-4-1959 in C.S.7 of 1958, and bounded by;

"A" portion

North: land of another palace in M.C.No. 2-87 & some part in "B" portion on two ends.

South: land of "B" Portion

East; Land of "B" Portion

West : Land of "B" portion

"B" portion

North: land of another palace in M.C. o. 2-87 & some part in "A" portion on two ends

South: Road,

East: Road

West: Road

Counsel for the Petitioners: Sri CH. Janardhan Reddy (Not Present)

Counsel for the Responent Nos. 52 & 53 : Sri M.A. BARI AND SRI B. SHYAMSUNDER RAO, RECEIVER-CUM-COMMISSIONER

Counsel for the Responent Nos. 4 to 51: Sri S. Santosh Kumar Special GP, Representing Additional Advocate General

The Court made the following Order :

**THE HON'BLE THE CHIEF JUSTICE UJJAL BHUYAN**

**AND**

**THE HON'BLE SRI JUSTICE N.V.SHRAVAN KUMAR**

**Application No.803 of 2014 in**  
**C.S.No.7 of 1958**

**ORDER:** *(Per the Hon'ble the Chief Justice Ujjal Bhuyan)*

None appears for the applicants on call.

2. This application has been filed to pass a final decree in favour of the applicants in respect of the following property:

*"All that piece and parcel of land of Ac.8 – 23 gts (out of Ac.30 – 27 gts)+12000 sq.yds or 10033.52 sq.meters in "A" portion & 29500 sq.yds or 24665.75 sq.mts in "B" portion forming a complete portion of one among five palaces in a compact area of Ac.30 – 27 gts., bearing M.C.No.2-87, situated at sarooranagar village and mandal, Ranga Reddy District and made part of item No.9 of schedule "A" and item No.8 of schedule "F" of suit schedule of properties in preliminary decree dated 06.04.1959 in C.S.No.7 of 1958 and bounded by:*

**"A" Portion**

North: Land of another palace in M.C.No.2-87 &  
some part in "B" portion on two ends.

South: Land of "B" portion.

East: Land of "B" portion.

West: Land of "B" portion.

**"B" Portion**

North: Land of another palace in M.C.No.2-87 &  
some part in "A" portion in two ends.

South: Road.

East: Road.

West: Road.

& as per the plan annexed hereto, till final disposal of the final decree petition Application No.503 of 2013 in C.S.No.7 of 1958 in the interests of justice.

3. Mr.S.Santosh Kumar, learned Special Government Pleader attached to the office of learned Additional Advocate General submits that this property was not included even in the preliminary decree. The aforesaid land belongs to the Government and is not part of the suit schedule property. Already many constructions have been carried out including construction of junior college.



4. Be that as it may, since there is no representation on behalf of the applicants, application is dismissed for non-prosecution.

Miscellaneous petitions, pending, if any, shall stand closed. However, there shall be no order as to costs.

Sd/- K. SRINIVASA RAO  
JOINT REGISTRAR

//TRUE COPY//

  
SECTION OFFICER

To

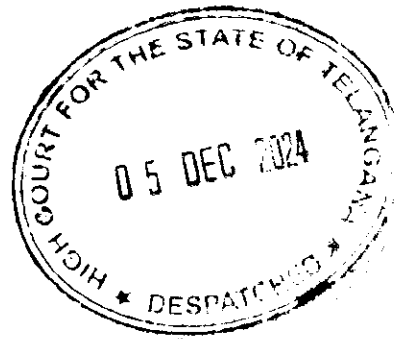
1. Sri S. Santosh Kumar, Special Government Pleader attached to the Office of the learned Advocate General High Court for the State of Telangana at Hyderabad.
2. Sri M.A. Bari, Receiver Cum Commissioner, H. No. 11-3-627, Mosque Road, New Mallepally, Hyderabad.
3. Sri B. Shyam Sunder Rao, Receiver-cum-Commissioner, H. No. 11-3-627, Mosque Road, New Mallepally, Hyderabad.
4. One CC to Sri CH. Janardhan Reddy, Advocate [OPUC]
5. Two CD Copies

kul/DL



HIGH COURT

DATED:28/03/2023



ORDER

APPLICATION NO. 803 OF 2014  
IN  
C.S. NO. 7 OF 1958

DISMISSING THE APPLICATION  
FOR NON PROSECUTION

(S)  
05/12/24  
bvs

X